

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 3922/2018

New Delhi this the 22nd November, 2019

Hon'ble Ms. Aradhana Johri, Member (A)

MES No. 435072 MC Bindal aged about 78 years
S/o Late Shri Kashi Ram presently Retiree w.e.f.
31.7.2000 as AE/BR MES R/o Gp-48 Ganga Nagar
Mawana Road, Meerut while was last posted in the
Establishment of Commander Works Engineer (CWE)
Meerut which is an organisation of E-in-C's Branch
AHQ and is under HQ CC MES Bareilly Zone
Ministry of Defence. Mob. No. 7060953969

.....Applicant

(By Advocate: Sh. V. P. S. Tyagi)

VERSUS

1. Union of India (Through Secretary)
Ministry of Defence
South Block,
New Delhi- 110001
2. The Directorate General of Personnel
E-in-C's Branch AHQ
Rajaji Marg, Kashmere House
DHQ PO New Delhi- 110011
3. The Controller General of Defence Accounts
(CGDA)
Ulan Batar Marg
Palam Delhi Canttl. 110010
4. The HQ CE MES, Bareilly Zone
Sarvatra Bhawan,
Station Road, Bareilly Cantt.
5. The Chief Records Officer
(MES) Delhi Cantt- 110010

6. The Principal Controller of Defence Accounts
(Pension) Draupdi Ghat
Allahabad.
7. The CDA (Army)
Belvadier Complex
Meerut Cantt- 250001
8. The Commander Works Engineer
CWE, 29-J, The Mall, Meerut Cantt.

.....Respondents

(By Advocate: Sh. Rajeev Kumar)

ORDER (ORAL)

Learned counsel for the applicant, Sh. V. P. S. Tyagi has stated that the desired relief has been granted and he would like to withdraw the OA. Hence, nothing remains in this OA, hence OA is dismissed as having become infructuos. No order as to costs.

**(Aradhana Johri)
Member (A)**

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